

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-222**

Appeal No. - 365/252/ND/2020

**IN THE MATTER OF:**

Metropolitan Promoters Pvt. Ltd.

....Applicant

Vs.

RoC

.....Respondent

**SECTION**

U/s 252

**Order delivered on 24.11.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Ms. Kajal Goyal

For the Respondent

: Lakshmi Gurung, Sr Standing Counsel for Income Tax Department  
along with Ankit Singh, Adv

**ORDER**

Arguments heard. Reserved for orders.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**